

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF NOVEMBER- 2025

Form 1
List of cases e-filed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-

Form 2
List of cases in which e-Payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 3
List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 4
List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-

Form 5
List of cases in which Case Management Hearing was held during the month of November, 2025

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 6
Contested Commercial Cases disposed during the month of November 2025

Sr. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration/14/2025	MS Hamtech Engineering Pvt Ltd Vs Union of India	Shri. S.Sen Vs Dr. N.Mozika	28-03-2025	-	04-11-2025	-	Allowed/ Contested	-	-	-
3.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/46/2024	Lesley Khyriem Vs MS BSCC and CJV	Shri P. Lyngdoh Vs Smti. F. Langbnang Smti.M.Surong and Shri. Y.Tiwari	22-04-2024	-	17-11-2025	-	Contested	-	-	-

3.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial MS Misc Case/2/2024	Lesley Khyriem Vs MS BSCC and CJV	Shri P. Lyngdoh Vs Smti. F. Langbnang Smti.M.Surong and Shri. Y.Tiwari	16-05-2024	-	17-11-2025	-	Disposed otherwise/ Contested	-	-	-
4.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial MS Misc Case/6/2024	Lesley Khyriem Vs MS BSCC and CJV	Shri P. Lyngdoh Vs Smti. F. Langbnang Smti.M.Surong and Shri. Y.Tiwari	16-05-2024	-	17-11-2025	-	Disposed otherwise/ Contested	-	-	-
5.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial MS Misc Case/210/ 2024	Lesley Khyriem Vs MS BSCC and CJV	Shri P. Lyngdoh Vs Smti. F. Langbnang Smti.M.Surong and Shri. Y.Tiwari	16-05-2024	-	17-11-2025	-	Disposed otherwise/ Contested	-	-	-
6.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case/14/ 2025	MS Cideas Investment India Private Ltd Vs MS Subhoja Global Private Limited	Shri. Viren Bansal Vs Shri. B.D.Konwar	28-04-2025	-	20-11-2025	-	Disposed otherwise/ Contested	-	-	-

Form 7
Summary of Commercial Cases during the month of November 2025

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	2	-	-	2
2.	Judge 1, Commercial Court, Shillong	East Khasi Hills	176	0	3	173
3.	Judge 2, Commercial Court, Shillong	East Khasi Hills	24	9	0	33

6(i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month of November, 2025						
Sr. No.	Name of Mediation Centre:	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	97 nos	14 nos.	1	3 nos.	Total= 107 nos. (100 nos. of applications are in the pre-mediation stage and notices have been served and 7 nos. mediation sittings are pending)